

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1687

ANSWERED ON:10.12.2008

FAMILY WELFARE/RURAL HEALTH CARE SCHEMES

Mohale Shri Punnulal; Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Government has received any proposal regarding family welfare and rural health care schemes from the State Governments of Karnataka and Chhattisgarh;
- (b) If so, the details thereof along with the action taken by the Government thereon; and
- (c) The time by which the said proposals are likely to be sanctioned?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) Yes, Sir. Under National Rural Health Mission (NRHM), funds are released by the Central Government to all States/UTs including the State Governments of Karnataka and Chhattisgarh for upgradation/strengthening/establishment of their SCs, PHCs, and CHCs on the basis of Programme Implementation Plan (PIP) submitted by States which are approved by National Programme Coordination Committee (NPCC). These funds are released for the states to be spent on the basis of activities prioritized by them under Flexipool approved by NPCC.
- (b) On the basis of PIPs received from the States of Karnataka and Chhattisgarh, during the current financial year i.e. 2008-09 an amount of Rs. 18547 Lakhs and Rs. 9227.18 lakhs has been approved by the NPCC to the State of Karnataka and Chhattisgarh respectively under NRHM additionalities for improvement in rural health care system.
- (c) Does not arise.